

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

M.P.

OA/TA/MP. No. 476 /1993

(in OA 553/92)

Rameshwar Dargal Sharma versus U.D. & Or.

Date of Order	Orders
22/9	This is an ^{MP} (MOA no. 553/92) for early hearing. (Next date of hearing 7-12-93) On scrutiny it has been found in order & an SMC case. S.O. (P) 13/9 8/9/93
12.9.92	Mr. Surendra Singh - Counsel for the applicant Register & Put up in Court for admission on 23/9/92 along with OA 553/92 RECEIVED C.A.T. JAIPUR 23.9.93 Mr. Surendra Singh - Counsel for applicant M.P. for early hearing is allowed. The O.A. may be listed for final disposal at the stage of direction on the date already fixed. The M.P. stands disposed of. (O. P. Sharma) Administrative Member (D.L. Mehta) Vice-Chairman

Cut out & send to no 3 on 11/10/93
Date 9